### **COURT - I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **APPEAL NO. 158 OF 2016**

Dated: 2<sup>nd</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Lafarge India Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Bahl

Ms. Aakanksha Kaul

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-1

Mr. Apoorv Kurup

Mr. A.C. Boxipatro for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.01.2018.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss